

SPECIAL MESSENGER

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/94/3888 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Geeta Baishya Changkakati
Principal Judge, Family Court
Dhubri, Assam.

Dated Guwahati, the 26th July, 2019.

Sub:- Commuted leave along with station leave permission.

Ref:- Your letters dtd. 24.07.2019.


Madam,

With reference to the above, I am directed to inform you that your prayer for extension of commuted leave for 5 (five) days w.e.f. 24.07.2019 along with station leave permission, has been granted /~~rejected~~.

The Counsellor, Family Court, Dhubri will continue to remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

3890
Memo NO.HC.VII-83/1994/3889- /A, dated 26.07.19 

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information. A copy of Medical certificate is sent herewith for necessary action from your end.

2. The Systems Analyst, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)